

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

IN THE MATTER OF:
Urmila Goyal

C.P.(IB) No. 31/Chd/Pb/2020

...Petitioner-Financial Creditor

Versus

Sharnarathi Finance Ltd.

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 22.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : None

For the Respondent : Mr. Rishi Sood, Advocate.

ORDER

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 15.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**